

**By Speed Post/Spl. Messenger**

**THE GAUHATI HIGH COURT**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 5<sup>th</sup> March, 2020

No.HC.XV.17/2019/75/RV. In continuation of the High Court Notification No. HC.XV.17/2019/16/RV., dated 10.01.2020, Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (S) (under suspension), Karimganj, is allowed to draw subsistence allowance as per provisions of Rule 53 (1)(ii)(a)(i) of the Fundamental Rules with effect from 01.02.2020 during the period of suspension.

By Order

Sd/- Gautam Baruah  
REGISTRAR (VIGILANCE)

Memo No. HC.XV.17/2019/75-A /RV., Dated 05.03.2020

Copy to :-

- 1.The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
- 2.The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No.HC.XV.17/2019/16-A/RV., dated 10.01.2020.
- 3.The District and Sessions Judge, Kamrup (M), Guwahati, Pin. 781001, for information.
- 4.The District and Sessions Judge, Karimganj, Pin. 788710, for information with reference to High Court Memo. No.HC.XV.17/2019/16-A/RV., dated 10.01.2020.
- 5.The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for information.
6. The Chief Judicial Magistrate, Karimganj, Pin.788710 for information with reference to High Court Memo. No. HC.XV.17/2019/16-A/RV., dated 10.01.2020.
- 7.Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (S) (under suspension), Karimganj, Present Address:-House No. 43, Choudhury Cottage, Gandhi Basti Tiniali, P.O.- Silpukhuri, District:- Kamrup(M),Pin.781003 with reference to his letter dated 04.03.2020.
- 8.The Deputy Director, Assam Govt. Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
- 9.The Treasury Officer, Karimganj, Pin.788710/Kamrup (M), Guwahati, Pin.781001 for information and necessary action with reference to High Court Memo. No. HC.XV.17/2019/16-A/RV., dated 10.01.2020.
- 10.The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.

REGISTRAR (VIGILANCE)

5/3/2020  
C/2/2020